

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2267**

**TO BE ANSWERED ON THE 31<sup>ST</sup> JULY, 2018/ SHRAVANA 9, 1940 (SAKA)**

**GRIEVANCE REDRESSAL OF PEOPLE FROM NER**

**2267. SHRI PRALHAD JOSHI :**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Ministry has set up any committee for monitoring and redressal of grievances of people from the North Eastern States; and**

**(b) if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIJU)**

**(a) & (b): Yes Madam, in pursuant to the judgment dated 14.12.2016 of Hon'ble Supreme Court of India passed in the matter of W.P. (Civil) No. 103 of 2014, Ministry has set up a Monitoring Committee headed by Joint Secretary (North East) for monitoring and redressal of grievances of people from North Eastern States. The Committee has two Members of North East origin. Meetings of Monitoring Committee are held periodically.**

**\*\*\*\*\***